

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1154/IB/2020

PETITION NUMBER : CP/1307/IB/2020

**NAME OF THE PETITIONER : KATNAM SURESH KUMAR
(THE JEYPORE SUGARS COM LTD)**

NAME OF THE RESPONDENT(S) : V VENKATA SIVAKUMAR & 3 ORS

UNDER SECTION : 60(5)

ORDER

Counsel for the Applicant is present. Ld. Liquidator/Respondent
Mr. V. Venkata Sivakumar for the Respondent is present.

List all the connected applications on **12.02.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs